

[17 March, 2006]

RAJYA SABHA

findings of the Inquiry Committee are taken up under Discipline and Appeal Rules and the accepted recommendations implemented.

Budget provision for new railway lines in Maharashtra

2536. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) the comparative figures of budget provision *vis-a-vis* amount spent on new railway lines, widening and doubling of existing rail lines in the State of Maharashtra during the years 2003-04, 2004-05 and 2005-06;

(b) the steps taken by his Ministry to make adequate budgetary provision on these rail lines during the financial year 2006-07; and

(c) what steps have been taken to utilize full provision during the coming financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): (a) The total outlay provided and expenditure incurred for New Line, Gauge conversion and Doubling projects in Maharashtra during 2003-04 and 2004-05 has been Rs. 541 crore and 623.72 crore, respectively. Outlay provided during 2005-06 is Rs. 256.83 crore. The actual expenditure would be known after finalization of yearly accounts.

(b) Rs. 340.44 crore have been proposed during 2006-07 for various projects under the three plan heads falling fully/partly in Maharashtra.

(c) Progress of projects has been expedited to ensure utilization of funds.

Luggage trolleys at major stations

2537. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are planning to provide luggage trolleys at all major railway stations for the convenience of passengers, in a phased manner;

(b) if so, the details thereof; and